

(13)

28/6/96-42

As per order dt

16.2.96, the Applicant
has furnished particulars
of addresses of the
party respondents.
on 26.3.96

Ad
S.O. III
2/4

C.P. No. 57/96
has not been
on 28/6/96

3
2/16

(N)

Shri A. S. Walia, Counsel for
Applicant, Shri V. G. Rege
Counsel for Respondent
Shri V. S. Masurkar, Counsel
for Respondent (Intervenor).
Counsel for Applicant has
filed CP-57/96.

Issue notice to respondents
to file reply to
CP-57/96 in 6 weeks.

The matter be listed
on 26/8/96.

(P. P. Srivastava)
M(A)

(B. S. Hegde)
M(J)

gls

Notices issued to
Applicant/Respondents on 5/7/96